

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 49(ND)/2017

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: Sh. Davinder P Kalri Shareholder V/s. M/s.
Panthera Developers Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) :	Ms. Smita Jain, Mr. Abhay Singh and Mr. Arbab Husain, Advocates
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For the Respondent (s) :	Mr. S.K. Giri & Ms. Shelly Khanna, Advocates
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ORDER

Renotify this case on 19th February, 2018.

-s-d-

(R. Varadharajan)
Member (J)

Sd/-

(Ina Malhotra)
Member (J)